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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/178/2016
NAME OF THE PETITIONER(S) : Ozhukil Padinjarepet Achuthan Kutty Shanthi & another
NAME OF THE RESPONDENT(S) : M/s Aswini Hospital Limited & 21 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

HEMA SRINIVASAN

ESHWAR ASSOCIATES
SUSHMITA DAYASAN KAR
R. SANKARANARAYAN

A.M. Subhraman

S.P. mrrrri / kumar

Counsel for Respondent

Counsel for Respondents 2-7, 9-11
Counsel for Petitioner

Counsel for Petitioner

Counsel for R12 to R22
(R1)

Hema
Subhraman
S.P. mrrrri / kumar

S.P. mrrrri / kumar

ORDER

Counsel for the petitioner present. Counsel for R2 to R7 and R9 to R11 and counsel for R1, R12 to R22 are present. Counsel for R2 to R7 and R9 to R11 undertake to file vakalat on behalf of R8 and also file sur rejoinder in the Registry by serving a copy to the other side. Counsel for R1, R12 to R22 undertakes to file memo for adoption of the rejoinder filed by the other respondents. The matter is posted for hearing. Put up on **01.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)